

Annexure-7

Name of the corporate debtor: Nikhil Footwears Private Limited; Date of commencement of CIRP: 28 FEBRUARY 2023; List of creditors as on: 23.06.2023

List of operational creditors (Government dues) (Amount in ₹)

Sl No.	Details of Claimant		Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted (on the basis of available)	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	GOODS AND SERVICE TAX DEPARTMENT-GOVT MAHARAS	State	28-04-23	7,93,68,554.00	0.00	M-VAT	NIL	NIL	NIL	NIL	NIL	NIL	NIL	7,93,68,554.00	
TOTAL				7,93,68,554.00										7,93,68,554.00	